

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6514
ANSWERED ON:05.05.2010
TIGER CONSERVATION
Dashmunsi Deepa ;Kataria Shri Lal Chand

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to involve voluntary organisations, private organisations and wild life specialists in its efforts towards tiger conservation;
- (b) if so, the details thereof;
- (c) whether Government proposes to expand the area of the existing tiger reserves; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) & (b) The National Tiger Conservation Authority and the National Board for Wildlife have representation of professionals and non-governmental experts vis-À-vis enabling provisions contained in the Wildlife (Protection) Act, 1972. Further, such non-governmental experts are also involved in capacity building, all India estimation of tigers, mitigation of man-animal conflicts and for monitoring as members of special teams.

(c) & (d) In principle approval has been accorded for creation of three more tiger reserves namely Pilibhit in Uttar Pradesh, Ratapani in Madhya Pradesh and Sunabeda in Orissa.